

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 103
(IB)-1367(PB)/2018

IN THE MATTER OF:

ICICI Bank Ltd.

.... Petitioner/Applicant

v.

C & C Construction Ltd.

.... Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code (CIRP)

Order delivered on 13.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON. ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the CoC

Mr. P.B.A.Srinivasan, Adv.

For the RP

Mr. Vivek Sibal, Sr. Advocate, with Mr. Pulkit Deora, Advocate

For the Promoter

Mr. Swapnil Gupta, Adv

ORDER

IA-2164/2021

Notice of the application to the non applicant-respondent for 12.08.2021.

List on 12.08.2021.

CP No. (IB)-1367(PB)/2018

List all the pending applications for hearing on 12.08.2021.

— sd —

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

— sd —

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)